

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

RESTORATION APPLICATION NO.14 OF 2019
IN
COMPANY APPEAL(AT) NO.75 OF 2019

IN THE MATTER OF:

Old Lane India Cyprus Fund II Ltd

Applicant

Vs

Rudradev Infopark Pvt Ltd & Ors

Respondents

For Appellant:- Ms. Bani Dikshit, Advocate.

For Respondents: - None.

O R D E R

16.07.2019 - Issue notice to Respondents. Learned counsel appearing on behalf of applicant undertakes to serve notice Dasti. It is further stated that contempt matter is listed for tomorrow. In view of the same, let this application be posted for tomorrow i.e. **17.7.2019**.

(Justice Bansilal Bhat)
Member (Judicial)

(Mr. Balvinder Singh)
Member (Technical)

BM/NN